

**NATIONAL COMPANY LAW TRIBUNAL,**  
**MUMBAI BENCH**  
**COURT VI**

Item No. 2

**IA(I.B.C)/ 3450(MB)2024 IN C.P. (IB)/ 1126(MB)2019**

CORAM:

**SHRI SANJIV DUTT**  
**HON'BLE MEMBER (TECHNICAL)**

**SHRI K. R. SAJI KUMAR**  
**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF HEARING (HYBRID) DATED **04.07.2024**

NAME OF THE PARTIES : **CG Power And Industrial Solutions**

**Limited**

**Vs**

**Anupam Electricals And Engineering**  
**Industries Private Limited**

**For OC** : Adv. Prathamesh Nirkhe i/b Adv. Amit Tungare

**For CD** : Not Present

**Sec. 9 of IBC**

---

**ORDER**

**IA(I.B.C)/ 3450(MB)2024**

Heard the Counsel for the Applicant. This IA is preferred on take on record constitution of the CoC. The IA is taken on record and **disposed of**.

**Sd/-**  
**SANJIV DUTT**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**K. R. SAJI KUMAR**  
**MEMBER (JUDICIAL)**

//RA//